CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 403/2017 in O.A. No. 209/2017

New Delhi, this the 10th day of August, 2017

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Smt. Sunita, Aged about 40 years, W/o Late Shri Chand, R/o 178, Block-P, Mohan Garden, Uttam Nagar, Delhi-110059. Post – Safai Karamchari.

.. Petitioner

(By Advocate : Shri Anuj Aggarwal)

Versus

Shri Puneet Kumar Goel, Commissioner, South Delhi Municipal Corporation, Dr. S.P.M. Civic Centre, Minto Road, New Delhi.110002.

.. Respondent

(By Advocate: Shri R.K. Jain)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the respondents, while producing speaking order dated 21.06.2017, submits that they have fully complied with the orders of this Tribunal dated 18.01.2017 in O.A. No.209/2017. 2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notice is discharged. However, the petitioner is at liberty to question the order now passed, if she is still aggrieved, in accordance with law. No costs.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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